

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 1017 of 2020**

**IN THE MATTER OF:**

**Abhinandan Jain**

**...Appellant**

**Versus**

**Tanaya Enterprises Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Yogendra Bhaskar, Advocate.**

**For Respondent:**

**ORDER**  
**(Through Virtual Mode)**

**03.12.2020:** Mr. Yogendra Bhaskar, Advocate appearing as proxy counsel submits that learned counsel for the Appellant is unable to join today. At request the matter is adjourned.

List the matter 'for admission (fresh case)' on **8<sup>th</sup> December, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

*am/gc*